

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2014

Dated : 14th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Poorva Sahegal
Ms. Anushree Bardhan**

ORDER

The learned counsel for the Appellant submits that he has filed the Review, which was heard and reserved for Orders before the Central Commission.

Post the matter on **02.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt